

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2334
ANSWERED ON:04.08.2015
Deep Sea Fishing Policy
Mohan Shri P. C.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Report of the Expert Committee constituted under the Chairpersonship of Dr. B. Meenakumari for comprehensive review of deep-sea fishing Policy was placed on the website of the Ministry for seeking public comments in August 2014;
- (b) if so, the details thereof;
- (c) whether some Letters of Permit (LoP) have been already issued by the Government;
- (d) if so, the details of the Letters of Permit which have been issued by the Government post August, 2014; and
- (e) whether the Letters of Permit is issued to foreign vessels only and if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE

(DR.SANJEEV KUMAR BALYAN)

- (a) & (b) The Report of the Expert Committee constituted under the Chairpersonship of Dr. B. Meenakumari for Comprehensive Review of Deep-Sea Fishing Policy and Guidelines was received on 07.8.2014 and was placed on the website of the Department of Animal Husbandry, Dairying & Fisheries (DADF), @ www.dahd.nic.in on 20.8.2014 for seeking comments from various stakeholders.
- (c) & (d) A total of 41 Deep Sea Fishing Vessels (DSFVs) are in possession of a valid Letter of Permission (LOP) issued by DADF as on date. Only one LOP has been issued post August 2014, i.e., on 08.10.2014 to M/s Continental Fisheries, Visakhapatnam for its indigenously constructed vessel, namely, 'Siri Vijayalakshmi'.
- (e) No Letter of Permission (LOP) has been issued to any foreign fishing vessel.
